

(HR Division/Recruitment Cell) FDA Bhavan, Kotla Road, New Delhi-110 002

Dated: 08 January, 2024

<u>CIRCULAR – DEP-03 /2023</u>

SUBJECT: Filling up of various posts in Food Safety and Standard Authority of India (FSSAI) through transfer on deputation (including short-term contract) on Foreign Service terms-reg.

Food Safety and Standards Authority of India (FSSAI) is an autonomous statutory Authority set up under the Food Safety and Standards Act, 2006 for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption.

- 2. FSSAI proposes to fill-up various positions from officers holding regular position in the Central Government or State Governments or Union Territories or Govt. Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations on transfer on deputation (including short-term contract) on foreign service terms basis as per the details contained in Annexure–I. Applicants fulfilling the eligibility criteria & having relevant experience, etc., may apply online on the link available on the FSSAI website i.e. www.fssai.gov.in commencing from **08.01.2024** to **29.01.2024**.
- 3. The hard copy of online application form duly certified by the employer along with "Certificate by employer/Cadre Controlling Authority" in the prescribed format and other supporting certificates/ documents (Integrity certificate, vigilance clearance, Major/Minor penalty imposed during the last ten years and up to-date duly certified photocopies of APARs for the last 5 years) must reach through proper channel to Assistant Director (Recruitment), FSSAI Headquarters, 3RD Floor, FDA Bhawan, Kotla Road New Delhi 110002 by 16.02.2024 to scrutinize the eligibility of the candidates for the post(s) applied for on deputation basis through online mode.
- 4. The period of deputation would be initially for **two years** depending upon the post(s). Further extension beyond the stipulated terms would be subject to performance evaluation in the organization. The terms of deputation including pay of the officials selected on deputation will be governed by provisions laid down in the Department of Personnel and Training"s Office Memorandum No.6/8/2009-Estt. (Pay II) dated 17th June, 2010 and other orders/guidelines issued in this regard from time to time. The period of deputation, in case of employees already on deputation in another ex-cadre post including the period of deputation held immediately preceding this appointment in the same or some other organization/Department shall not exceed five years. The maximum age limit for appointment on deputation shall be **56 years** on the last day of receiving of the applications.

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- 5. Officials of other Departments, Autonomous Bodies etc. where salaries are paid on IDA pattern basis may kindly refer to the IDA-CDA Equivalency issued for FSSAI as Annexure-II for ascertaining their eligibility for various posts on Deputation. (Web-link:https://www.fssai.gov.in/upload/advisories/2023/10/6527d926c20c0IDA-CDA_FSSAI.pdf)
- 6. The vacancies shown in the advertisement are indicative which may increase or decrease. FSSAI reserves the right not to fill up all or any of the vacancies or to cancel the advertisement at any stage.

(Pradeep Kumar Jain) Assistant Director (Recruitment) Tele: 011-23667349

To,

- 1. All Ministries/Departments/Organizations of Govt. of India/State Govt./UTs/Autonomous Bodies as per Standard list.
- 2. The Under Secretary (Food), Department of Health and Family Welfare, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi with a request to kindly send the advertisement to Department of Personnel and Training for uploading the advertisement on DOP&T website for wide circulation.
- 3. IT Division- for uploading on official website (www.fssai.gov.in).

Certification by the Employer/ Cadre Controlling Authority

The information/ details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

2. Also certified that;

- (i) There is no vigilance or disciplinary case pending/contemplated against Smt./Shri
- (ii) His/ Her integrity is certified.
- (iii) His/ Her CR Dossier in original are enclosed/ photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
- (iv) No major/ minor penalty has been imposed on him/ her during the last 10 years **or** A list of major/ minor penalties imposed on him/ her during the last 10 years is enclosed. (as the case may be).

Countersigned (Employer/Cadre Controlling Authority with Seal)

Post

Code

Post/

Pay Level

No of

Posts

ANNEXURE – I

Posts proposed to be filled up in FSSAI on transfer on Deputation on Foreign Service Terms Basis

Eligibility/experience

01	Joint Director, (Pay Level -12) (₹. 78,800- 2,09,200)	04	Officers of the Central Government or State Governments or Union Territories or Government Universities or Recognized Research Institutions or Public Sector Undertakings or Semi– Government, Statutory or Autonomous Organizations:
			(a) (i) Holding analogous post on regular basis in the parent cadre or department; or
			(ii) With five years' regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 11 or equivalent in the parent cadre or department;
			and with relevant experience and educational details possessing as under:
			(b) Bachelor's Degree from a recognized University or Institution; and Twelve Years' experience in handling administration, finance, human resource development or/ and vigilance matters depending on the post requirement. OR
			(c) Full time Degree of Law from a recognized University or institution with twelve years' experience of handling legal matters or working experience as Law Officer in a reputed Government or Autonomous body or Research Institutions or Universities or Public Sector Undertakings or Law firms. OR
			(d) (i) "Master Degree from a recognized University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance,
			OR PG Diploma of at least one year duration in Food Safety or Food Science or Food Processing or Quality Assurance in Food
			sector or Dietetic and Public Health or Nutrition or Dairy Science or Bakery Science or Post Harvest Technology from a Govt. recognized University/ Institute with a condition that candidates who have completed these PG Diploma courses, must have studied anyone of following subjects at their
			Bachelor's degree level i.e. Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy
			Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life
			Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Food Processing
			Technology or Fruit & Vegetable or Medicine or Veterinary sciences or Fisheries or Animal Sciences"
			OR

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			BE or B. Tech in Food Technology or Dairy Technology or Biotechnology or Oil Technology or Food Process Engineering or Food Processing Technology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Bachelor's degree (not less than four years' duration) in Medicine or Veterinary sciences or Fisheries or Animal Sciences.
		dev Org of sup	(ii) with eleven years' experience of working in research and velopment in Laboratory or Research Institutions or Scientific ganizations in the field of food science or standards or safety out which at least five years should be as group leader or in a pervisory capacity and should have handled food science related grammes involving planning, development and coordination; OR
			(g) (i) Doctorate Degree in any of the aforesaid subjects with nine Years' experience of working in research and development in Laboratories or Research Institutions or Scientific Organizations in the field of food science or standards or safety out of which at least five years should be as group leader or in a supervisory capacity and should have handled food science related programmers involving planning, development and coordination; and
02	Sr. Manager (Pay Level–12) (₹. 78,800- 2,09,200)	01	(ii) Should have published research work in related field Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations: -
			(a)(i) Holding analogous post on regular basis in the parent cadre or department; or
			(ii) With five years' regular service in the grade rendered after appointment thereto on a regular basis in the pay level 11 or equivalent in the parent cadre or department;
			and with relevant experience and educational qualification possessing as under (i) Post Graduate Degree or Diploma (Full Time courses) in journalism or Mass communication or Public Relation or MBA with specialization in Marketing from a recognized university or Institute
			OR
			Post Graduate Degree or Diploma in Social Work or psychology or Labour and Social Welfare from a recognized university or Institute and
			(ii) Ten years' experience in relevant area
03	Sr. Manager (IT), (Pay Level –12) (₹. 78,800- 2,09,200)	01	Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi– Government, Statutory or Autonomous Organizations: -
			(a) (i) Holding analogous post on regular basis in the parent cadre or department; or
			(ii) With five years' regular service in the grade rendered after appointment thereto on a regular basis in the pay level 11 or equivalent in the parent cadre or department;

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				and with relevant experience and educational qualification possessing as under (i) B. Tech or M. Tech in Computer Science or any other Engineering Discipline or MCA or Bachelor's Degree in Relevant field. (ii) ten years of total experience (iii) minimum five years' experience in relevant field.
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	04	Deputy Director (Pay Level –11) (₹. 67,700- 2,08,700)	07	Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi-Government, Statutory or Autonomous Organizations: -
		2,08,700)		(a) (i) Holding analogous post on regular basis in the parent cadre departments; or (ii) With five years' regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 10 or equivalent in the parent cadre or department; or (iii) With six years' regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 8 or equivalent in the parent cadre or department;
				and with relevant experience and educational details possessing as under:
				(b) Bachelor's Degree from a recognized University or Institution; and ten Years' experience in handling administration, finance, human resource development or/ and vigilance matters depending on the post requirement. Desirable: MBA degree or equivalent from a recognized university or Institution
				OR (c) Full time Degree of Law from a recognized University or institution with six years' experience of handling legal matters or working experience as Law Officer in a reputed Government or Autonomous body or Research Institutions or Universities or Public Sector Undertaking or Law firms. OR
				(d) (i) "Master Degree from a recognized University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or any other subject as approved by Food Authority from time to time.
				OR
				PG Diploma of at least one-year duration from a recognized University or Institution in Food Safety and Quality Assurance (under appropriate nomenclature) and approved by the Food Authority from time to time
				OR BE or B.Tech in Food Technology or Dairy Technology or Biotechnology or Oil Technology or Food Process Engineering or Food Processing Technology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Bachelor's degree (not less than four years duration) in Medicine or

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			Veterinary sciences or Fisheries or Animal Sciences or any other subject as approved by Food Authority from time to time.
			(d) (ii) with nine years' experience of working in research and development in Laboratory or Research Institutions or Scientific Organizations in the field of food science or standards or safety out of which at least four years should be as group leader or in a supervisory capacity and should have handled food science related programmes involving planning, development and coordination; OR
			(e) (i) Doctorate Degree in any of the aforesaid subjects with seven Years' experience of working in research and development in Laboratories or Research Institutions or Scientific Organizations in the field of food science or standards or safety out of which at least four years should be as group leader or in a supervisory capacity and should have handled food science related programmes involving planning, development and coordination; and
05	Manager (Pay Level -11) (₹. 67,700- 2,08,700)	02	(e) (ii) Should have published research work in related field. Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations:
			(a) (i) Holding analogous post on regular basis in the parent cadre or department; or (ii) With five years' regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 10 or equivalent in the parent cadre or department;
			and with relevant experience and educational details possessing as under: (b) (i) Post Graduate Degree or Diploma (Full Time courses) in journalism or Mass communication or Public Relation or MBA with specialization in Marketing from a recognized university or Institute
			OR Post Graduate Degree or Diploma in Social Work or psychology or Labour and Social Welfare from a recognized university or Institute OR
			Master's degree in Library Sciences or Library and Information Science from a recognized University or Institute.
			(ii) Eight years' experience in relevant area

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06	Manager (IT) (Pay Level -11) (₹. 67,700- 2,08,700)	01	Officers of the Central Government or State Governments or Union Territories or Govt. Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations: - (a) (i) Holding analogous post on regular basis in the parent cadre or department; or (ii) With five years' regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 10 or equivalent; and with relevant experience and educational qualification possessing as under (b) (i) B. Tech or M. Tech in Computer Science or any other related Engineering Discipline or MCA or Bachelor's Degree in Relevant field. (ii) Eight years of total experience (iii) minimum five years' experience in relevant field.
07	Assistant Director (Pay Level –10) (₹ 56,100- 1,77,500)	02	Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations: - (a)(i) Holding analogous post on regular basis in the parent cadre or department; or (ii) with two years' regular service in the grade rendered after appointment thereto on a regular in pay Level 8 or equivalent in the parent cadre or department; or (iii) With three years' regular service in the grade rendered after appointment thereto on a regular in Pay Level 7 or equivalent in the parent cadre or department; or (iv) With eight years' regular service in the grade rendered after appointment thereto on a regular in the Pay Level 6 or equivalent in the parent cadre or department and with relevant experience and educational details possessing as under: (b) Bachelor's Degree from a recognised University or Institution; and six years' experience in handling administration, finance, human resource development or/ and vigilance and accounts matters depending on the post requirement. Desirable: MBA degree from a recognised university or Institution OR (c) Degree of Law from a recognized University or institution with three years' experience of handling legal matters or working experience as Law Officer in a reputed Government or Autonomous body or Research Institutions or Universities or Public Sector Undertakings or Law firms.

Post Code	Post/ Pay Level	No of Posts	Eligibility/experience
08	Deputy Manager (Pay Level-10) (₹. 56,100- 1,77,500)	03	Officers of the Central Government or State Governments or Union Territories or Govt. Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations:
			(a) (i) Holding analogous post on regular basis in the parent cadre or department; or (ii) With three years' regular service in the grade rendered after appointment thereto on a regular basis in tPay Level 7 or equivalent;
			and with relevant experience and educational qualification possessing as under
			(b) (i) Post Graduate Degree or Diploma (Full Time courses) in journalism or Mass communication or Public Relation or MBA with specialization in Marketing from a recognized university or Institute
			OR
			Post Graduate Degree or Diploma in Social Work or psychology or Labour and Social Welfare from a recognized university or Institute
			OR
			Master's degree in Library Sciences or Library and Information Science of a recognized University or Institute.
			(b) (ii) Six years' experience in relevant area
09	Deputy Manager (IT) (Pay Level -10) (₹.56100- 1,77,500)	01	Officers of the Central Government or State Governments or Union Territories or Govt. Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations: - (a) (i) Holding analogous post on regular basis in the parent cadre or department; or (ii) With three years' regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 7 or equivalent;
			and with relevant experience and educational details possessing as under:
			(b) (i) B. Tech or M. Tech in Computer Science or any other related Engineering Discipline or MCA or Bachelor's Degree in Relevant field and (ii) six years of total experience and (iii) Minimum three years' experience in relevant field.

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10	Administrative Officer, Gr. B, Non-Ministerial (Pay Level–8 of 7 th CPC) (₹. 47,600-1,51,100)	04 (New Delhi)	Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations: - (a) (i) Holding analogous post on regular basis in the parent cadre or department; or (ii) with two years' regular service in the grade rendered after appointment thereto on a regular basis in the pay level 7 or equivalent in the parent cadre or department; or (iii) with six years' regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 6 or equivalent in the parent cadre or department and with relevant experience And, (b) Bachelor's Degree from a recognized University or Institution and three years' experience in handling administration, finance, human resource development or/ and vigilance and accounts matters depending on the post requirement. Desirable: Master degree or MBA(personnel or human resource management or Finance) or CA or CS or ICWA from a recognized university or Institution

Annexure-II

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A statutory Authority established under Food Safety and Standards Act, 2006 (HR Division/Recrumment Cell)

FDA Bhawan, Kotla Road, New Delhi -110002

Dated: 9th October, 2023

OFFICE MEMORANDUM

Sub: IDA-CDA equivalency for various posts of FSSAI on DR and Deputation Basis

The equivalence of CDA vis-à-vis IDA pay scale for the purpose of recruitment on DR and Deputation basis was issued by FSSAI in the past and same has been available on FSSAI website under FAQs on FSSAI Recruitment.

- 2. The issue regarding equivalence of pay scales has been deliberated by the committee constituted by FSSAI and taking into consideration the equivalence of pay between CDA and IDA Pay scales adopted by other Public Sector Enterprises/ Undertakings/ Autonomous Bodies such as WCD/DOPT, NHAI, Indian Railway Stations Development Corporation Ltd., FCI and UIDAI, the committee has recommended the equivalent pay scale as indicated at para 3 below.
- 3. The recommendations of the Committee have been approved by the Competent Authority and accordingly, in supersession of the earlier equivalency, the following revised equivalence of CDA vis-à-vis IDA pay scales are being adopted in FSSAI for future recruitments.

S. No.	CDA Pay Scale	Equivalent IDA Scale
1	Level 6 (35400-112400)	E0 (30000-120000)
2	Level 7 (44900-142400)	E1 (40000-140000)
3	Level 8 (47600-151100)	E2 (50000-160000)
4	Level-10 (56100-177500)	E3 (60000-180000)
5	Level-11 (67700-208700)	E4 (70000-200000)
6	Level-12 (78800-209200)	Three Years in E5 (80000-220000) or E6 (90000-240000)
7	Level-13 (123100-215900)	E7 (100000-260000)
8	Level-14 (144200-218200)	E8 (120000-280000)

- The revised equivalence as mentioned above in Para 3 will be offective immediately.
- 4 This issues with the approval of Competent Authority

Digitally Signed by Sharad Aggarwal DaSharad Aggarwatz 33 Dicesson (Regnoviament)

To

 All officers of FSSAI/Central Govt./ State Govt./ ABs/ PSUs etc. through FSSAI Website.

Copy for information to: -

PS to CEO(FSSAI), PS to ED(HR)